

**In the National Company Law Tribunal, Jaipur**

**Item No. 204**

**CP No. (IB)-228/9/JPR/2019**

**UNDER SECTION 9 OF IBC, 2016**

**In the matter of:**

**M/s Harit Polytech Pvt. Ltd.**

**.....Applicant/Petitioners**

**VS.**

**M/s Anamika Conductors (P) Ltd.**

**.....Respondent**

**Order delivered on 17.10.2019**

**Coram: SH. P. S. N. PRASAD, HON'BLE JUDICIAL MEMBER  
SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER**

For Petitioner (s) : None appeared.  
For Respondent(s) : None appeared.

**ORDER**

Office bearers of NCLT Rajasthan Bar Association vide their letter dated 17.10.2019 have informed that the counsels are on solidarity abstention from appearances in Courts and Tribunals. As no one was present at the time of hearing of the matter, in the best interest of justice, the matter is adjourned to 15.11.2019.

Sd/—

**(RAGHU NAYYAR)  
TECHNICAL MEMBER**

Sd/—

**(P. S. N. PRASAD)  
JUDICIAL MEMBER**